

3489 *Motion re: Report on AGRAHAYANA 15, 1885 (SAKA) Committee on 3490
Mid-term Appraisal of Private Members'
Third Five Year Plan Bills and Resolutions*

The first thing that I would like this Planning Commission to do is to realise the needs of the small peasant proprietors. What are the peasant's difficulties? What are his aims? Does he get fertilisers in time? Does he get insecticides in time? Is he well-provided with agricultural implements? Is he getting some credit? Is he able to market his goods at favourable prices? Is he able to reduce his indebtedness? If you cannot do that, I think that this grandiose Plan of ours is going to come to nothing. Therefore, I say you must think of the small man and the small peasant in the village, the small tiller, the small occupancy tenant. Think of those persons and tell us what you are doing for them and what you can do for them.

I know that something is done in the field of small-scale industries. We have got some industrial estates. I went to my constituency, and in one of my small villages in my constituency, I saw a rural industrial estate. I saw a sign-board there. I felt happy, but it was only a sign-board. It was a sign-board without any meat and blood and flesh in it. So, I was reminded of Goldsmith. Somebody went to him and said: "I have many books ready." Goldsmith asked him "How many?" He said, "I have the title pages ready and only the books have to be written to suit the title pages." Look at the industrial estates, I know some of these industrial estates which are in my constituency. Most of the shops there are not used by the people. Our industrial estates which we started to promote the small-scale industries are coming to nothing. Does the Planning Commission know it? No. The Planning Commission believes in allocations, and all these Chief Ministers come here and some of them bully the Commission. I know of a Chief Minister and a Finance Minister who came and said, "If you do not give me this much money, I walk out." The Planning Commission said: "No, no,

Please sit down. We shall come to it." These Chief Ministers and Finance Ministers come up and bully them and get the allocations. I ask the Commission: "Do you have any control on the spending of these amounts?" They say: "This is not our job. This is the job of the State Governments." If it is the job of the State Governments, what is the Planning Commission meant for? Therefore, I think you have a Ministry of Planning like any other Ministry, and you have a Minister of Planning just as there are Ministers of Planning in the States and they have their departments. You entrust to them the implementation of the Plan and you get from them what they have done. The difficulty is the Planning Commission has become a milch-cow for the States and for the Centre and for everybody. It doles out money, but the difficulty is that it cannot exercise proper scrutiny over the expenditure. The Planning Commission must have a full-fledged body which should see to the proper expenditure of the money that is given. If that is not done, I think the Planning Commission is not doing its duty.

The third point I want to say is this. I was in this House, the first Lok Sabha, when the Plan was presented before the House. The Minister of Planning at that time said "I present this Plan to the people. It is a people's Plan." I want to ask you, wherein do the people come. What are you doing to enlist their co-operation?

Mr. Deputy-Speaker: Shri D. C. Sharma will continue on Monday.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-NINTH REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Twenty-ninth Report of the Committee on Private Members' Bills

[Shri Hem Raj]

and Resolutions presented to the House on the 4th December, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th December, 1963."

The motion was adopted.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 74, 75, etc.)

by Shri Sivamurthi Swamy

Shri Sivamurthi Swamy (Koppal): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, while I am not objecting to the introduction of the Bill....

Mr. Deputy-Speaker: Normally, the introduction is not objected to. Are you opposing it?

Shri Hajarnavis: I am not opposing it, but I want to point out certain things.

Mr. Deputy-Speaker: No speech can be made at this stage. The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Sivamurthi Swamy: I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL—Contd.

(Amendment of article 343) by Shri C. K. Bhattacharya

Mr. Deputy-Speaker: The House will now take up further consideration of the motion moved by Shri C. K. Bhattacharyya on the 22nd November 1963 to amend the Constitution of India.

श्री रामेश्वरानन्द (करनाल) :
 आब्रह्मणो ब्राह्मणो ब्राह्मवर्चसी जायताम्
 आराष्ट्रे राजप्यो शूर ईषव्यो
 अतिव्याधी महारथो जायताम्
 दोग्धी धेनुर्वोढा अनड्वान्
 आशुः सपतिः पुरंधी योषाः
 जिष्णु रथष्ठा सभेयो युवा अस्य
 यजमानस्य वीरो जायताम्
 निकामे निकामे नः परजन्यो वर्षतु
 फलवत्यो नः औषधय पच्यन्ताम्
 योगक्षेमः नः कल्पताम् ।

उपाध्यक्ष महोदय, माननीय सदस्य, श्री भट्टाचार्य, ने यह बिल यहां पर रख कर एक बहुत ही सुन्दर सुझाव दिया है । मैं इस सम्बन्ध में कहना चाहता हूं कि सृष्टि की उत्पत्ति को लगभग पौने दो अरब वर्ष हो चुके हैं और महाभारत तक संस्कृत न केवल भारतवर्ष की राजभाषा रही, अपितु अन्य देशों में भी इस का प्रचार और प्रसार रहा ।

14.33 hrs.

[DR. SAROJINI MAHISHI in the Chair]

भारतवर्ष में महाभारत के पश्चात् भी आर्य लोग देश के विभिन्न स्थानों की यात्रा पर जाते थे और कन्याकुमारी से ले कर इधर रामेश्वरम् तक और उधर सेतुबंध से लेकर अमरनाथ तक यदि एक भाषा नहीं थी, तो वे इस यात्रा पर किस प्रकार से व्यवहार करते थे ? इसलिए जिन माननीय सदस्यों को यह विचार है कि संस्कृत भाषा कभी जन-भाषा नहीं रही, मैं उन पर आश्चर्य करता हूं । उन्होंने संस्कृत साहित्य पढ़ा नहीं—और इस में उन का अपराध भी नहीं है ।

अभी बहुत थोड़े दिनों की बात है कि महाराजा भोज यात्रा पर निकले हुए थे, तो कोई ब्राह्मण लकड़ियों का भार ले कर आता हुआ दिखाई दिया । राजा भोज ने सोचा कि हमारे राज्य का यह कितना पढ़ा-लिखा व्यक्ति है, जो लकड़ी उठा रहा है ।